

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

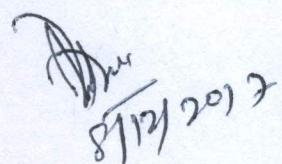
C.P. No.536/KB/2017

Present: ~~Shri Jinan K.R.~~
Hon'ble Member (J) Shri Jinan K.R

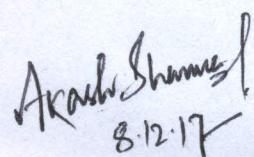
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company	Satyabrat Bhadani & Ors-Versus- Ram Chand Ram Naga Ram Rice Mills Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv } f-1,2&3
2. SHANAK MITRA, Adv }


8/12/2017

1. AKHILESH KU. SHRNASTAVA, ADV. } Petitioners
2. SHAKEEL MD. AKHTER, ADV. }
3. AKASH SHARMA, Pr. CS }


8.12.17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 5 are present.

Respondents are directed to file reply, if any, within 7 days in I.A. 535/2017. Thereafter, rejoinder, if any, may be filed within 7 days and posted for hearing on **06/02/2018**.

8d

(Jinan K.R.)
Member (J)